

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Swiss Ribbons Private Limited Date of Commencement of Liquidation: 01-03-2021; List of Stakeholders as on Date: 20-08-2022; Name of IP: Mr. George Samuel; Process Number: 1; Last 5 digit of registration number: 10319

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|------------------|----------------------------|------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 1120704 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 21151677 | | | | NA |
| 3 | Secured financial creditors | 2 | 389476680 | 2 | 388896680 | 0 | 580000 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 282 | 24100998 | 282 | 17122528 | 0 | 6978470 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 2 | 910264 | 2 | 659153 | 0 | 251111 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 3553693 | 4 | 3553693 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 63 | 30283236 | 37 | 15425047 | 0 | 14858189 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 12 | 3774618 | 12 | 3774618 | 0 | 0 | 0 | Annexure 9 |
| Total | | 365 | 452099489 | 339 | 451704100 | 0 | 22667770 | 0 | |